

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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**Subject: Promotion of Civil Judges (Jr. Division)/Munsiffs to the posts of Civil Judges (Sr. Division)/Sub-Judges.**

## ORDER

No: 1504/GS

Dated: 05-03-2020

After considering comparative seniority and suitability of the Judicial Officers falling in the consideration zone and upon evaluation of their merit, as per the criteria laid down vide High Court Order No. 648 dated 07.09.2019, the following Civil Judges (Jr. Division)/Munsiffs are temporarily promoted as Civil Judges (Sr. Division)/Sub-Judges:-

1. Sh. Mir Wajahat
2. Sh. Aadil Mushtaq
3. Ms. Fozia Paul
4. Ms. Mehreen Mushtaq
5. Sh. Feroz Ahmad Khan
6. Sh. Imran Husain Wani
7. Ms. Preet Simran Kour
8. Sh. Fayaz Ahmad Qureshi
9. Sh. Umesh Sharma
10. Sh. Sheikh Gowhar Husain
11. Ms. Geeta Kumari
12. Sh. Javed Rana
13. Sh. Jahangir Ahmad Bakshi
14. Ms. Tabasum
15. Ms. Anjana Rajput
16. Sh. Munish Kumar Manhas
17. Sh. Wajahat Husain
18. Sh. Surinder Kumar Thapa
19. Sh. Raj Kumar
20. Sh. Sarfaraz Nawaz
21. Sh. Tsewang Phuntsog
22. Sh. Manzoor Husain

The formal posting orders of the above officers, however, shall be issued after appointment/posting of newly selected Civil Judges (Junior Division)/Munsiffs and till then the officers shall continue to discharge their functions at their present places of posting.

By Order.

(Sanjay Dhan)  
Registrar General

No: 38912-25/GS

Dated: 05/03/2020

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
.....for information of Their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Rules, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
..... for information.
6. Registrar Computers, High Court of J&K, Jammu with the request to upload  
the same on the official website of the High Court of J&K,
7. Director Finance, High Court of J&K, Main Wing, Jammu,
8. S/Shri \_\_\_\_\_,
9. In charge Statistical/Accounts Section, High Court of J&K, Main Wing, Jammu,  
..... for information and necessary action.

Registrar General

5/3/2020